NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15.1.2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Levigo Engineering India Pvt. Ltd.
CP No.115/ BB/17	-	Await report from ROC	66	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for report from ROC, Karnataka. PCS already addressed a letter seeking for adjournment either to 17th or 18th Jan., 2018. Therefore, matter is listed on 18.01.2018. Await report from ROC.

Member (T)

Member (J)